

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 9686/2015

UNION OF INDIA & 3 OTHERS

Petitioner(s)

VERSUS

S.N. TIWARI & 15 OTHERS
(with interim relief and office report)
WITH
SLP(C) No. 9889/2015
Interim Relief and Office Report)

Respondent(s)

Date : 02/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Ms. Nandini Gupta, Adv.
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 in both the matters to file counter

affidavit within four weeks.

Fresh steps to be taken for service of respondent Nos.2

to 16 in both the matters within two weeks.

Notice thereafter

be issued.

List again on 16.8.2016.

(PAWAN DEV KOT

WAL)

Signature Not Verified

Registrar

Digitally signed by
Hema Joshi
Date: 2016.05.03
17:30:01 IST
Reason: